

IN THE HIGH COURT OF ORISSA, CUTTACK

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Date : 28.05.2024

S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Jud ge / Cou rt Nam e	C.C Applied For	Deal ing Sect ion	Se at
1	50176/ 2024	28.05.2 024	WP (C) - 12956/ 2024	AK JATI	C.O.	COU RT NO. 16	Order Dtd. 2024-05-21	WRIT BRANC H-7	(Se at No- 10)
2	50180/ 2024	28.05.2 024	BLAPL- 3731/2 024	BINDU SAGAR SWAIN	C.O.	COU RT NO. 16	Order Dtd. 2024-05-16		(Se at No- 10)
3	50182/ 2024	28.05.2 024	ABLAPL - 3046/2 024	P. SARANGI	C.O.	COU RT NO. 16	Order Dtd. 2024-05-14	BAIL- 1	(Se at No- 5)
4	50188/ 2024	28.05.2 024	BLAPL- 3317/2 024	S. C. DAS	C.O.	COU RT NO. 16	Order Dtd. 2024-05-17	BAIL- 1	(Se at No- 2)
5	50195/ 2024	28.05.2 024	WP (C) - 12914/ 2024	P K MISHRA	C.O.	COU RT NO. 16	Order Dtd. 2024-05-20	WRIT BRANC H-7	(Se at No- 10)
6	50210/ 2024	28.05.2 024	ABLAPL - 5187/2 024	MANOJ KUMAR PANI	C.O.	COU RT NO. 16	Order Dtd. 2024-05-23	BAIL- 2	(Se at No- 10)
7	50211/ 2024	28.05.2 024	BLAPL- 5246/2 024	S. BISWAL	C.O.	COU RT NO. 16	Order Dtd. 2024-05-28		(Se at No- 10)
8	50213/ 2024	28.05.2 024	BLAPL- 5342/2 024	H. DAS	C.O.	COU RT NO. 17	Order Dtd. 2024-06-24	BAIL- 2	(Se at No- 12)
9	50215/ 2024	28.05.2 024	BLAPL- 1485/2 024	R.K. SARANGI	C.O.	COU RT NO. 17	Order Dtd. 2024-05-23		(Se at No- 12)
10	50217/ 2024	28.05.2 024	CRLREV -	SRINIBASH MOHANTY	C.O.	COU RT	Order Dtd. 2024-05-16	CRIMI NAL	(Se at

			106/2024			NO. 8		REVISION	No-4)
11	50218/2024	28.05.2024	CRLMC-467/2024	ANIL SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-7)
12	50219/2024	28.05.2024	CRLREV-697/2019	K K NATH	C.O.	DR (J)	Order Dtd. 2024-05-13	CRIMINAL REVISION	(Seat No-3)
13	50220/2024	28.05.2024	WP (C) - 12521/2024	GYANENDRA CHANDRA SWAIN	C.O.	DR (J)	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No-9)
14	50221/2024	28.05.2024	LAA-108/2018	H.N. PANDA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-4)
15	50222/2024	28.05.2024	BLAPL-1420/2024	M DHAL	C.O.	COURT NO. 22	Order Dtd. 2024-05-23		(Seat No-4)
16	50223/2024	28.05.2024	LAA-108/2018	K.C. SAMAL	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-4)
17	50224/2024	28.05.2024	WP (C) - 9874/2014	S. DASH	C.O.	COURT NO. 22	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-29)
18	50225/2024	28.05.2024	BLAPL-5342/2024	LD SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-05-28	BAIL-2	(Seat No-12)
19	50226/2024	28.05.2024	WP (C) - 13420/2024	A.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-05-23	WRIT BRANCH-4	(Seat No-19)
20	50227/2024	28.05.2024	WP (C) - 13418/2024	B.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-05-23	WRIT BRANCH-4	(Seat No-19)
21	50228/2024	28.05.2024	BLAPL-5169/2024	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2024-05-23	BAIL-2	(Seat No-12)
22	50229/2024	28.05.2024	WP (C) - 12240/2024	DR. PURUSOTAM CHULI	C.O.	COURT NO. 17	Order Dtd. 2024-05-17	WRIT BRANCH-7	(Seat No-18)
23	50231/	28.05.2	CONTC-	BALARAM	C.O.	COU	Order Dtd. 9999-12-31		(Se

	2024	024	2978/2 024	SINGH		RT NO. 1			at No- 18)
24	50233/ 2024	28.05.2 024	BLAPL- 3317/2 024	S NAYAK	C.O.	COU RT NO. 1	Order Dtd. 2024-05-17	BAIL- 1	(Se at No- 2)
25	50237/ 2024	28.05.2 024	BLAPL- 5091/2 024	SAMIR BARIK	C.O.	COU RT NO. 1	Order Dtd. 2024-05-28		(Se at No- 2)
26	50238/ 2024	28.05.2 024	CMP- 589/20 24	AMIYA KUMAR SWAIN	C.O.	COU RT NO. 1	Order Dtd. 2024-05-28	WRIT BRANC H-3	(Se at No- 14)
27	50171/ 2024	28.05.2 024	BLAPL- 3190/2 024	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-05-20		(Se at No- 14)
28	50172/ 2024	28.05.2 024	ABLAPL - 812/20 16	SAMEER PATNAIK	GENE RAL		Entire Document		(Se at No- 14)
29	50178/ 2024	28.05.2 024	WP (C) - 1295/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03-15	WRIT BRANC H-3	(Se at No- 11)
30	50198/ 2024	28.05.2 024	WP (C) - 14454/ 2023	RUDRA MADHAB BISWAL, N.B ANARJEE	GENE RAL		Order Dtd. 2024-05-13	WRIT BRANC H-7	(Se at No- 5)
31	50212/ 2024	28.05.2 024	WP (C) - 12876/ 2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03-11	WRIT BRANC H-4	(Se at No- 38)
32	50214/ 2024	28.05.2 024	BLAPL- 343/20 24	UMA SHANKAR PATEL	GENE RAL		Order Dtd. 2024-05-15	BAIL- 1	(Se at No- 6)
33	50216/ 2024	28.05.2 024	ABLAPL - 2819/2 024	UMA SHANKAR PATEL	GENE RAL		Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 3)
34	50232/ 2024	28.05.2 024	WP (C) - 254/20 08	BASANTA KU.SINGHA	GENE RAL		Order Dtd. 2015-12-21		(Se at No- 3)
35	50234/ 2024	28.05.2 024	WP (C) - 254/20 08	BASANTA KU.SINGHA	GENE RAL		Entire Brief		(Se at No- 3)

36	50235/ 2024	28.05.2 024	CRLMC- 1079/2 019	SAMIR PATNAIK ALIAS SAMEER PATNAIK	GENE RAL		Order Dtd. 2023-04-03	CRIMI NAL MISC	(Se at No- 4)
37	50236/ 2024	28.05.2 024	CRLMC- 1080/2 019	SAMIR PATNAIK ALIAS SAMEER PATNAIK	GENE RAL		Order Dtd. 2023-04-03	CRIMI NAL MISC	(Se at No- 4)
38	50173/ 2024	28.05.2 024	WP (C) - 1754/ 2013	G. B. CHOUDHURY	GENE RAL		Order Dtd. 2013-12- 16Petition,Annexure,		(Se at No- 4)
39	50174/ 2024	28.05.2 024	WP (C) - 10194/ 2021	N. DAS	GENE RAL		Order Dtd. 2021-03-22	WRIT BRANC H-1	(Se at No- 3)
40	50175/ 2024	28.05.2 024	WPCRL- 36/202 0	N. DAS	GENE RAL		Order Dtd. 2021-04-30	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 106)
41	50177/ 2024	28.05.2 024	CRLMC- 2824/2 008	SAILENDRA BISWAL	GENE RAL		Order Dtd. 2017-04- 10Petition,		(Se at No- 106)
42	50179/ 2024	28.05.2 024	WP (C) - 949/20 24	SRINIBASH MOHANTY	GENE RAL		Order Dtd. 9999-12- 31Petition,Annexure,	WRIT BRANC H-8	(Se at No- 29)
43	50181/ 2024	28.05.2 024	WP (C) - 23065/ 2015	R P SINGH	GENE RAL		Order Dtd. 2023-01-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
44	50183/ 2024	28.05.2 024	WP (C) - 11032/ 2015	J. C. BARAL	GENE RAL		Order Dtd. 2023-12-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
45	50184/ 2024	28.05.2 024	CRLMC- 1217/2 023	S. K. NAYAK	GENE RAL		Order Dtd. 2024-05-08	CRIMI NAL MISC	(Se at No- 1)

46	50185/2024	28.05.2024	MATA-132/2018	JYOTISH RANJAN DAS	GENERAL		PetitionAnnexure, Entire Order,	FIRST APPEAL	(Serial No-3)
47	50186/2024	28.05.2024	WA-307/2024	P. BEHERA	GENERAL		Order Dtd. 2024-04-24Annexure, Misc.case,	WRIT APPEAL	(Serial No-6)
48	50187/2024	28.05.2024	WP (C) - 12667/2024	ARUN KUMAR JATI	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-114)
49	50189/2024	28.05.2024	BLAPL-693/2024	S. C. DAS	GENERAL		Order Dtd. 2024-02-09		(Serial No-114)
50	50190/2024	28.05.2024	WP (C) - 761/2016	JYOTISH RANJAN DAS	GENERAL		Order Dtd. 2016-01-27Petition, Annexure, Entire Order,	WRIT BRANCH-1	(Serial No-30)
51	50191/2024	28.05.2024	WP (C) - 5621/2018	RADHA RAMAN DAS NAYAK	GENERAL		Order Dtd. 2024-04-26Judgement Dtd. 2024-04-26,	WRIT BRANCH-8	(Serial No-41)
52	50192/2024	28.05.2024	WP (C) - 12956/2024	ARUN KUMAR JATI	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-7	(Serial No-10)
53	50193/2024	28.05.2024	WP (C) - 26298/2017	R. K. MOHAPATRA	GENERAL		Order Dtd. 2023-12-06	WRIT BRANCH-4	(Serial No-38)
54	50194/2024	28.05.2024	WPC (OA C) - 988/2011	C. R. NAYAK	GENERAL		Order Dtd. 2022-02-10	OA Branch	(Serial No-1)
55	50196/2024	28.05.2024	WPC (OA) - 2966/2016	P. BEHERA	GENERAL		Order Dtd. 2023-02-15Petition, Annexure, Counter, Rejoinder,	OA Branch	(Serial No-1)
56	50197/2024	28.05.2024	CRLA-1271/2023	M. R. BARIK	GENERAL		Order Dtd. 2024-02-06Written Statement,	CRIMINAL APPEAL	(Serial No-9)
57	50199/2024	28.05.2024	CRLA-1270/2023	M. R. BARIK	GENERAL		Order Dtd. 2024-03-05Written Statement,	CRIMINAL APPEAL	(Serial No-9)

58	50200/2024	28.05.2024	MACA-465/2022	S. R. OJHA	GENERAL		Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Seat No-7)
59	50201/2024	28.05.2024	CRLMC-1629/2006	SRITAM KUMAR MOHAPATRA	GENERAL		Entire Order	CRIMINAL MISC	(Seat No-2)
60	50202/2024	28.05.2024	WPC (OA) - 840/2018	R BEHERA	GENERAL		Order Dtd. 2023-09-27	OA Branch	(Seat No-1)
61	50203/2024	28.05.2024	RVWPET - 323/2022	SURYAKANTA PALAI	GENERAL		Order Dtd. 9999-12-31 Misc.case,	CIVIL REVISION	(Seat No-1)
62	50204/2024	28.05.2024	CRLMC-1445/2024	GYANENDRA NATH JEE	GENERAL		Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-3)
63	50205/2024	28.05.2024	ABLAPL - 3677/2024	HIMANSHU SEKHAR PANDA	GENERAL		Order Dtd. 2024-04-24		(Seat No-3)
64	50206/2024	28.05.2024	OJC-11075/1998	S. K. MANDAL	GENERAL		Order Dtd. 2018-04-19 Petition, Annexure, Counter,		(Seat No-3)
65	50207/2024	28.05.2024	CONTC-1665/2024	SAMARENDRA SWAIN	GENERAL		Order Dtd. 2024-05-17	CONTE MPT	(Seat No-2)
66	50208/2024	28.05.2024	WP (C) - 21600/2023	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
67	50209/2024	28.05.2024	CVREV-68/1992	A BARIK	GENERAL		Order Dtd. 1993-02-22		(Seat No-104)
68	50230/2024	28.05.2024	BLAPL-23226/2013	J. KAMILA	GENERAL				(Seat No-104)

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